



कार्यालय प्रधान मुख्य आयकर आयुक्त (अंतर्राष्ट्रीय कराधान)
Office of the Principal Chief Commissioner of Income Tax (International Taxation)
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F. No. Pr. CCIT(IT)/Delhi/Juris./ Eq. Levy /2020-21/

Dated: 12-10-2020

Jurisdiction Order No. 2/2020

In exercise of powers conferred by the Central Board of Direct Taxes (CBDT) under the sub section (1) and (2) of section 120 of the Income-tax Act, 1961 read with section 178 of the Finance Act 2016 and in view of CBDT's Notification No. 20/F.No.189/3/2020-ITA-1 dated 20.03.2020 {S.O. No. 1189(E)}, Notification No. 62/2020/F.No.187/3/2020-ITA-I dated 13.08.2020 {CBDT S.O. 2754(E)} and Notification No. 63/2020/F.No. 187/2020-ITA-I dated 13.08.2020 {CBDT S.O. 2755(E)}, I, the Principal Chief Commissioner of Income-tax (International Taxation), Delhi, in supersession of this office order no. 1/2020 dated 29.05.2020 (F.No. Pr. CCIT(IT)/Delhi/Juris./Eq. Levy/2020-21/37), hereby authorise the income-tax authority/authorities specified in Col No.(2) below and having their headquarters mentioned in Column (3) and working under supervision of Range Head mentioned in Column No. (4) and Commissioner of Income-tax mentioned in Column no. (5), shall have jurisdiction in respect of the assesseees specified in Column (6) for the purpose of Chapter VIII of Finance Act, 2016.

S. No	Designation of Income Tax Authorities	Head Quarters	Supervisory Range Head	Supervisory Commissioner of Income Tax	Jurisdiction in respect of assesseees
(1)	(2)	(3)	(4)	(5)	(6)
1	ACIT/DCIT(IT), Circle-1(1)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(1), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-1(1), Delhi.
2	ACIT/DCIT(IT), Circle-1(1)(2), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(1), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi - 1
3	ACIT/DCIT(IT), Circle-1(2)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(2), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-1(2), Delhi.
4	ACIT/DCIT(IT), Circle-1(2)(2), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1(2), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi - 10

5	ACIT/DCIT(IT), Circle-1(3)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1(3), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	(i)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle -1(3)(1), Delhi. (ii)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT (Exemption), Delhi.
6	ACIT/DCIT(IT), Circle Jaipur.	Jaipur	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1(3), Delhi	Commissioner of Income-tax (International Taxation)-1, Delhi	(i)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle-Jaipur. (ii)All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges under the administrative control of Principal Chief Commissioner of Income Tax, Rajasthan. (iii) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT (Central), Jaipur. (iv) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT(Exemption), Jaipur.
7	ACIT/DCIT(IT), Circle-2(1)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(1), Delhi	Commissioner of Income-tax (International Taxation)-2, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-2(1), Delhi.
8	ACIT/DCIT(IT), Circle-2(1)(2), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(1), Delhi	Commissioner of Income-tax (International Taxation)-2, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi – 4.
9	ACIT/DCIT(IT), Circle-2(2)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(2), Delhi	Commissioner of Income-tax (International Taxation)-2, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-2(2), Delhi.
10	ACIT/DCIT(IT), Circle-2(2)(2), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(2), Delhi	Commissioner of Income-tax (International Taxation)-2, Delhi	All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi – 12.

11	ACIT/DCIT(IT), Circle Chandigarh,	Chandigarh	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Chandigarh	Commissioner of Income-tax (International Taxation)-2, Delhi	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle Chandigarh.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Chandigarh - 1, and Principal Commissioner of Income Tax/Commissioner of Income Tax, Ludhiana - 1, and Principal Commissioner of Income Tax/Commissioner of Income Tax, Jalandhar - 1.</p> <p>(iii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Amritsar - 1, and Principal Commissioner of Income Tax/Commissioner of Income Tax, Srinagar.</p> <p>(iv) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central), Ludhiana.</p> <p>(v) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT (Exemption), Chandigarh.</p>
12	ACIT/DCIT(IT), Circle Gurgaon	Gurgaon	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Chandigarh	Commissioner of Income-tax (International Taxation)-2, Delhi	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle Gurgaon.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Faridabad and Principal Commissioner of Income Tax/Commissioner of Income Tax, Rohtak.</p> <p>(iii) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central), Gurgaon.</p>

13	ACIT/DCIT(IT), Circle-3(1)(1), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-3(1), Delhi	Commissioner of Income-tax (International Taxation)-3, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-3(1), Delhi.
14	ACIT/DCIT(IT), Circle-3(1)(2), Delhi	Delhi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-3(1), Delhi	Commissioner of Income-tax (International Taxation)-3, Delhi	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges under the administrative control of Chief Commissioner of Income Tax (Central), Delhi. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi-7 and Principal Commissioner of Income Tax/Commissioner of Income Tax, Delhi - 15.
15	ACIT/DCIT(IT), Circle Noida	Noida	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Noida	Commissioner of Income-tax (International Taxation)-3, Delhi	(i)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle Noida. (ii)All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Kanpur - 1 and Principal Commissioner of Income Tax/Commissioner of Income Tax, Agra - 1. (iii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Ghaziabad. (iv) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central), Kanpur.
16	ACIT/DCIT(IT), Circle Lucknow	Lucknow	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Noida	Commissioner of Income-tax (International Taxation)-3, Delhi	(i)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle Lucknow. (ii)All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of

					<p>Principal Commissioner of Income Tax/Commissioner of Income Tax Lucknow - 1 and Principal Commissioner of Income Tax/Commissioner of Income Tax, Allahabad and Principal Commissioner of Income Tax/Commissioner of Income Tax, Gorakhpur.</p> <p>(iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Bareilly.</p> <p>(iv) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central), Lucknow.</p> <p>(v) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT(Exemption), Lucknow.</p>
17	ACIT/DCIT(IT), Circle-1, Dehradun	Dehradun	Joint/Addl. Commissioner of Income-tax (International Taxation) Range Dehradun	Commissioner of Income-tax (International Taxation)-3, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Addl./Joint CIT (IT), Range, Dehradun.
18	ACIT/DCIT(IT), Circle-2, Dehradun	Dehradun	Joint/Addl. Commissioner of Income -tax (International Taxation) Range Dehradun	Commissioner of Income-tax (International Taxation)-3, Delhi	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Dehradun - 1.
19	ACIT/DCIT(IT), Circle-1(1), Kolkata	Kolkata	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1, Kolkata	Commissioner of Income-tax (IT&TP), Kolkata	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range-1, Kolkata.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Guwahati-1 and Principal Commissioner of Income Tax, Shillong.</p> <p>(iii)All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT(Exemption), Kolkata.</p>

20	ACIT/DCIT(IT), Circle-1(2), Kolkata	Kolkata	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1, Kolkata	Commissioner of Income-tax (IT&TP), Kolkata	(i) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges under the administrative control of Chief Commissioner of Income-tax-1 & Chief Commissioner of Income-tax-2, Kolkata. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central)-1 & 2, Kolkata.
21	ACIT/DCIT(IT), Circle-2(1), Kolkata	Kolkata	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-2, Kolkata	Commissioner of Income-tax (IT&TP), Kolkata	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle 2(1), Kolkata, ITO(IT), Ward Ranchi & ITO(IT), Ward Patna. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, charges which are under the administrative control of Pr. Chief Commissioner of Income-tax, Bihar and Jharkhand. (iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT(Exemption), Patna. (iv) All Persons or class of persons/ all assesseees who are assessed or assessable under the jurisdiction of PCIT(Central), Patna.
22	ACIT/DCIT(IT), Circle Bhubaneswar	Bhubaneswar	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-2, Kolkata	Commissioner of Income-tax (IT&TP), Kolkata	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle Bhubaneswar & ITO(IT) Ward Paradip. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Chief Commissioner of Income Tax, Odisha.
23	ACIT/DCIT (IT), Circle-1(1)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1(1), Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. Commissioner of Income- tax (International Taxation), Range- 1(1), Mumbai.

24	ACIT/DCIT (IT), Circle-1(1)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1(1), Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2,3,4,5,6,8,17,19,20 and 27 Mumbai, Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabet "A" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with the alphabet "A" .
25	ACIT/DCIT (IT), Circle-1(2)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(2), Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range -1(2), Mumbai.
26	ACIT/DCIT (IT), Circle-1(2)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(2), Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabet "B" and with numerals, special characters and symbols, (ii) in the case of individuals having their sumame beginning with the alphabet "B" .
27	ACIT/DCIT (IT), Circle-1(3)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(3), Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 1(3), Mumbai.
28	ACIT/DCIT (IT), Circle-1(3)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1(3),Mumbai	Commissioner of Income-tax (International Taxation)-1, Mumbai	All persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner /Commissioner of Income-tax, Thane.
29	ACIT/DCIT (IT), Circle-2(1)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(1), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 2(1), Mumbai.

30	ACIT/DCIT (IT), Circle-2(1)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(1), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai, Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabet "C" and "D" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with the alphabet "C" and "D".
31	ACIT/DCIT (IT), Circle-2(2)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(2), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 2(2), Mumbai.
32	ACIT/DCIT (IT), Circle-2(2)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(2), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai, Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabet "E","H" and "I" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with the alphabet "E", "H" and "I".
33	ACIT/DCIT (IT), Circle-2(3)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(3), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 2(3), Mumbai.
34	ACIT/DCIT (IT), Circle-2(3)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 2(3), Mumbai	Commissioner of Income-tax (International Taxation)-2, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai, Principal Commissioner of Income-tax (Central)-1,2, 3 &4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabets "F" and "G" and with numerals, special characters and symbols,

					(ii) in the case of individuals having their surname beginning with any of the alphabets "F" and "G".
35	ACIT/DCIT (IT), Circle-3(1)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 3(1), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 3(1), Mumbai.
36	ACIT/DCIT (IT), Circle-3(1)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range3(1), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3 &4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with any of the alphabets "J" to "L" (both inclusive) and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with any of the alphabets "J" to "L" (both inclusive).
37	ACIT/DCIT (IT), Circle-3(2)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 3(2), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 3(2), Mumbai.
38	ACIT/DCIT (IT), Circle-3(2)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range3(2), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3 &4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabets "M" and "O" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with the alphabets "M" and "O".
39	ACIT/DCIT (IT), Circle-3(3)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 3(3), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 3(3), Mumbai.

40	ACIT/DCIT (IT), Circle-3(3)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range3(3), Mumbai	Commissioner of Income-tax (International Taxation)-3, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with any of the alphabets "N", "P" and "Q" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with any of the alphabets "N", "P" and "Q".
41	ACIT/DCIT (IT), Circle-4(1)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 4(1), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 4(1), Mumbai.
42	ACIT/DCIT (IT), Circle-4(1)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range4(1), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,27,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai – (i) all persons (other than individuals) having their names beginning with the alphabets "R" and "T" and with numerals, special characters and symbols, (ii) in the case of individuals having their surname beginning with the alphabets "R" and "T".
43	ACIT/DCIT (IT), Circle-4(2)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 4(2), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 4(2), Mumbai.
44	ACIT/DCIT (IT), Circle-4(2)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range4(2), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3 & 4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai –

					<p>(i) all persons (other than individuals) having their names beginning with the alphabet "S" and with numerals, special characters and symbols,</p> <p>(ii) in the case of individuals having their surname beginning with alphabet to "S".</p>
45	ACIT/DCIT (IT), Circle-4(3)(1), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 4(3), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. CIT (IT)-, Range 4(3), Mumbai.
46	ACIT/DCIT (IT), Circle-4(3)(2), Mumbai	Mumbai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range 4(3), Mumbai	Commissioner of Income-tax (International Taxation)-4, Mumbai	<p>In the areas falling within the jurisdiction of Principal Commissioner of Income-tax-1,2, 3,4,5,6,8,17,19,20 and 27 Mumbai , Principal Commissioner of Income-tax (Central)-1,2, 3&4 Mumbai and Principal Commissioner/ Commissioner of Income-tax (Exemptions)Mumbai –</p> <p>(i) all persons (other than individuals) having their names beginning with any of the alphabets "U" to "Z" (both inclusive) and with numerals, special characters and symbols,</p> <p>(ii) in the case of individuals having their surname beginning with any of the alphabets "U" to "Z"(both inclusive).</p>
47	ACIT/DCIT(IT), Circle-1, Pune	Pune	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Pune	Commissioner of Income-tax (IT&TP), Pune	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle-1, Pune, ITO (IT), Ward – 1, Pune and ITO(IT), Ward – 2, Pune.</p> <p>(ii) In the areas falling within the jurisdiction of Principal Chief Commissioner of Income Tax, Pune, Chief Commissioner of Income Tax, Pune (excluding the jurisdiction of Pr. CIT - Thane), CIT (Exemption), Pune and Principal Chief Commissioner of Income Tax, Nagpur, PCIT (Central), Pune & PCIT (Central), Nagpur, ITO(IT), Ward-3, Pune, ITO(IT), Nagpur, ITO(IT), Nashik:-</p> <p>a. all persons (other than individuals) having their name beginning with any of the alphabets from 'A' to 'M' (Both inclusive) and with numerals, special characters and symbols.</p> <p>b. In the case of Individuals having their surname beginning with any of the alphabets from 'A' to 'M' (Both inclusive).</p>

48	ACIT/DCIT(IT), Circle-2, Pune	Pune	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Pune	Commissioner of Income-tax (IT&TP), Pune	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle-2, Pune, ITO (IT), Ward - 4, Pune.</p> <p>(ii) In the areas falling within the jurisdiction of Principal Chief Commissioner of Income Tax, Pune, Chief Commissioner of Income Tax, Pune (excluding the jurisdiction of Pr. CIT - Thane), CIT (Exemption), Pune and Principal Chief Commissioner of Income Tax, Nagpur, PCIT (Central), Pune & PCIT (Central), Nagpur, ITO(IT), Ward-3, Pune, ITO(IT), Nagpur, ITO(IT), Nashik:-</p> <p>a. all persons (other than individuals) having their name beginning with any of the alphabets from 'N' to 'Z' (Both inclusive).</p> <p>b. In the case of Individuals having their surname beginning with any of the alphabets from 'N' to 'Z' (Both inclusive).</p>
49	ACIT/DCIT(IT), Circle-1, Ahmedabad	Ahmedabad	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Ahmedabad	Commissioner of Income-tax (IT&TP), Ahmedabad	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl.CIT (IT), Range Ahmedabad.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax 1 & Principal Commissioner of Income Tax/Commissioner of Income Tax 3 charges which are under the administrative control of Chief Commissioner of Income-tax-1, Ahmedabad.</p>
50	ACIT/DCIT(IT), Circle-2, Ahmedabad	Ahmedabad	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Ahmedabad	Commissioner of Income-tax (IT&TP), Ahmedabad	<p>(i)All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Bhopal-1, Principal Commissioner of Income Tax/Commissioner of Income Tax, Gwalior, Principal Commissioner of Income Tax/Commissioner of Income Tax, Jabalpur-1, Principal Commissioner of Income Tax, Indore-1 and Principal Commissioner</p>

					<p>of Income Tax/Commissioner of Income Tax, Raipur-1 charges which are under the administrative control of Chief Commissioner of Income-tax, Raipur.</p> <p>(ii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the Commissioner of Income Tax(Exemption), Bhopal & Commissioner of Income Tax (Exemption), Ahmedabad.</p> <p>(iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the Pr. Commissioner of Income Tax (Central), Ahmedabad and Pr. Commissioner of Income Tax (Central), Bhopal.</p>
51	ACIT/DCIT(IT), Circle Vadodara	Vadodara	Joint/Addl. Commissioner of Income-tax (International Taxation) Range Vadodara	Commissioner of Income-tax (IT&TP), Ahmedabad	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Vadodara and ITO(IT) Ward, Surat.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax Surat-1, Principal Commissioner of Income Tax/Commissioner of Income Tax Valsad and Principal Commissioner of Income Tax/Commissioner of Income Tax Vadodara-1 charges which are under the administrative control of Chief Commissioner of Income-tax, Surat.</p> <p>(iv) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax (Central), Surat.</p>
52	ACIT/DCIT(IT), Circle Rajkot	Vadodara	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Vadodara	Commissioner of Income-tax (IT&TP), Ahmedabad	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Rajkot and ITO(IT), Ward, Gandhidham.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax.</p>

					Rajkot-1 and Principal Commissioner of Income Tax/Commissioner of Income Tax, Jamnagar charges which are under the administrative control of Chief Commissioner of Income-tax, Rajkot.
53	ACIT/DCIT(IT), Circle-1(1), Bangalore	Bangalore	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1, Bangalore	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle - 1(1), Bangalore.</p> <p>(ii) All Persons or class of persons/all assesseees, in the state of Kamataka, who are assessed or assessable, containing the fifth letter/character in the PAN from A to G or, in cases where PAN has not been obtained, last name/surname starting with letter/character A to G in case of individuals or name starting with letter/character A to G or 0-9 in other cases, who/which are under the charge of Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-1, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-2, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-3, and Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-4.</p> <p>(iii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of CIT (Exemption) Bangalore.</p>
54	ACIT/DCIT(IT), Circle-1(2), Bangalore	Bangalore	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1, Bangalore	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle - 1(2), Bangalore.</p> <p>(ii) All Persons or class of persons/all assesseees, in the state of Karnataka, who are assessed or assessable, containing the fifth letter/character in the PAN from H to N or in cases where PAN has not been obtained, last name/surname starting with letter/character H to N in case of individuals or name starting with letter H to N in other cases, who/which are under the charge of Principal Commissioner of Income Tax/ Commissioner of Income Tax,</p>

					<p>Bangalore-1, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-2, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-3, and Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-4.</p> <p>(iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the PCIT (Central), Bangalore.</p>
55	ACIT/DCIT(IT), Circle-2(1), Bangalore	Bangalore	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -2, Bangalore	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle-2(1), Bangalore.</p> <p>(ii) All Persons or class of persons/all assesseees, in the state of Karnataka, who are assessed or assessable, containing the fifth letter/character in the PAN from O to S or in cases where PAN has not been obtained, last name/sumame starting with letter O to S in case of individuals or name starting with letter/character O to S in other cases, who/which are under charge of Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-1, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-2, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-3, and Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-4.</p>
56	ACIT/DCIT(IT), Circle-2(2), Bangalore	Bangalore	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -2, Bangalore	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle-2(2), Bangalore & ITO(IT) Ward Panaji.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax, Panaji.</p> <p>(iii) All Persons or class of persons/all assesseees , in the state of Karnataka, who are assessed or assessable, containing the fifth letter/character in the PAN from T to Z or in cases where</p>

					PAN has not been obtained, last name/surname starting with letter/character T to Z in case of individuals or name starting with letter T to Z in other cases, who/which are under charge of Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-1, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-2, Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-3, and Principal Commissioner of Income Tax/ Commissioner of Income Tax, Bangalore-4.
57	ACIT/DCIT(IT), Circle Cochin	Kochi	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Kochi	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Kochi and ITO (IT), Ward-Kochi.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income-tax/ Commissioner of Income-tax, Kochi - 1 and Principal Commissioner of Income-tax/ Commissioner of Income-tax, Kozhikode charges which are under the administrative control of Pr. Chief Commissioner of Income-tax, Kochi.</p> <p>(iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT(Exemption), Kochi.</p> <p>(iv) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the PCIT (Central), Kochi.</p>
58	ACIT/DCIT(IT), Circle Trivandrum	Trivandrum	Joint/Addl. Commissioner of Income-tax (International Taxation), Range Kochi	Commissioner of Income-tax (IT), Bangalore	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Trivandrum.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income-tax/ Commissioner of Income-tax, Thiruvananthapuram.</p>

59	ACIT/DCIT(IT), Circle-1(1), Chennai	Chennai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range-1, Chennai	Commissioner of Income-tax (IT), Chennai	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle 1(1), Chennai. (ii) All Persons or class of persons/all assesseees with 5th character of the PAN from alphabets A to G, who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income tax-1, Chennai and Chief Commissioner of Income-tax-2, Chennai.
60	ACIT/DCIT(IT), Circle-1(2), Chennai	Chennai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -1, Chennai	Commissioner of Income-tax (IT), Chennai	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle 1(2), Chennai. (ii) All Persons or class of persons/all assesseees with 5th character of the PAN from alphabets H to M, who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income tax-1, Chennai and Chief Commissioner of Income-tax-2, Chennai.
61	ACIT/DCIT(IT), Circle-2(1), Chennai	Chennai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -2, Chennai	Commissioner of Income-tax (IT), Chennai	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle 2(1), Chennai. (ii) All Persons or class of persons/all assesseees with 5th character of the PAN from alphabets N to R who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income-tax- 1&2, Chennai.
62	ACIT/DCIT(IT), Circle-2(2), Chennai	Chennai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range -2, Chennai	Commissioner of Income-tax (IT), Chennai	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT), Circle 2(2), Chennai. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of CIT (Exemption) Chennai.

					<p>(iii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of PCIT {Central}-1 Chennai & PCIT (Central)-2 Chennai.</p> <p>(iv) All Persons or class of persons/all assesseees with 5th character of the PAN from alphabets S to Z who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income-tax- 1&2, Chennai.</p>
63	ACIT/DCIT(IT), Circle Coimbatore	Coimbatore	Joint/Addl. Commissioner of Income-tax (International Taxation), Range – Coimbatore	Commissioner of Income-tax (IT), Chennai	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Coimbatore & ITO(IT), Ward Coimbatore.</p> <p>(ii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income-tax, Coimbatore.</p>
64	ACIT/DCIT(IT), Circle Madurai	Madurai	Joint/Addl. Commissioner of Income-tax (International Taxation), Range - Coimbatore	Commissioner of Income-tax (IT), Chennai	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT(IT) Circle, Madurai & ITO(IT), Ward Tuticorin.</p> <p>(ii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner of Income Tax/Commissioner of Income Tax charges which are under the administrative control of Chief Commissioner of Income-tax, Madurai.</p>
65	ACIT/DCIT(IT), Circle-1, Hyderabad	Hyderabad	Joint/Addl. Commissioner of Income-tax (International Taxation), Range- Hyderabad	Commissioner of Income-tax (IT&TP), Hyderabad	<p>(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle – 1, Hyderabad.</p> <p>(ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner /Commissioner of Income-tax – Hyderabad - 1 and Principal Commissioner /Commissioner of Income-tax, Hyderabad – 4.</p>

66	ACIT/DCIT(IT), Circle-2, Hyderabad	Hyderabad	Joint/Addl. Commissioner of Income-tax (International Taxation), Range- Hyderabad	Commissioner of Income-tax (IT&TP), Hyderabad	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of ACIT/DCIT (IT), Circle – 2, Hyderabad. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner /Commissioner of Income-tax, Hyderabad - 2. (ii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the PCIT (Central), Hyderabad. (iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the CIT (Exemption), Hyderabad.
67	ACIT/DCIT(IT), Circle Vishakhapatnam	Vishakhapatnam	Joint/Addl. Commissioner of Income-tax (International Taxation), Range – Vijayawada	Commissioner of Income-tax (IT&TP), Hyderabad	(i) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of Joint/Addl. Commissioner of Income- tax (International Taxation)-, Range – Vijayawada. (ii) All Persons or class of persons/ all assesseees who are assessed or assessable within the jurisdiction of Principal Commissioner /Commissioner of Income-tax, Vijayawada, Principal Commissioner /Commissioner of Income-tax, Vishakhapatnam – 1 and Principal Commissioner /Commissioner of Income-tax, Tirupati. (iii) All Persons or class of persons/all assesseees who are assessed or assessable within the jurisdiction of the PCIT (Central), Visakhapatnam.

This order shall come into force with immediate effect.


 (Dr. Satyakam Mishra)
 Pr. Chief Commissioner of Income Tax
 (International Taxation), Delhi

Copy to:

1. The Chairman, CBDT, North Block, Delhi
2. The Member (L), CBDT, Delhi.
3. The Member (TPS & S), CBDT, Delhi.
4. The Pr. DGIT (Systems), Delhi.
5. All the Principal Chief Commissioners of Income-tax.
6. All the Chief Commissioners of Income-tax.
7. The Chief Commissioners of Income-tax (IT), Mumbai & Bangalore.
8. All Directors General of Income-tax (Investigation).
9. All Pr. Commissioners of Income-tax.

10. All Pr. Commissioners of Income-tax (Central).
11. All Commissioners of Income-tax (Exemption).
12. All Commissioners of Income-tax (Intl.Tax.) & Commissioners of Income-tax (IT&TP) in the International taxation Region.
13. The ADG (Systems)-3, Delhi for necessary action.
14. The Web Manager, "incometaxindia.gov.in" with request to upload on the website.
15. The Web Manager, "irsolicersonline.gov.in" with request to upload on the website.
16. The Web Manager, "incometaxindiaefiling.gov.in" with request to upload on the website.
17. Guard File.

Sampoomanand
12/16/2020

(Sampoomanand)
Addl. Commissioner of Income Tax (Hq.)
O/o Pr. CCIT(IT), Delhi